COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 363 OF 2018

Dated: 12th December, 2018

In the matter of

Dhariwal Infrastructure LimitedAppellant(s)

Vs.

Maharashtra Electricity Regulatory Commission

& Anr.Respondent(s)

<u>ORDER</u>

The Bench did not assemble today.

As agreed by the learned counsel appearing for the Appellant, list the matter on 18.12.2018.

PS/Court Master/PA

vt/pk